

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6175  
ANSWERED ON:07.05.2002  
INTEGRATED WASTELANDS DEVELOPMENT PROGRAMME IN ASSAM  
A.F. GOLAM OSMANI

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government of Assam has sent any proposals regarding Integrated Wastelands Development for rural poverty alleviation through land/water based activities during each of the last three years and till date ;
- (b) if so, the details thereof ;
- (c) the funds allocated for the purpose during the said period ;
- (d) the number of proposals cleared, as on date, District-wise, especially from districts of Barpeta, Bongaigaon, Nalbari and Cachar; and
- (e) the time by which the remaining schemes are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) to (e) Yes, Sir. The Department of Land Resources in the Ministry of Rural Development is implementing an Integrated Wastelands Development Programme (IWDP) for development/treatment of wastelands/ degraded lands in accordance with the Guidelines for Watershed Development. No State-wise allocation of funds is made under this programme. However, an amount of Rs 23.38 crores has been released to Assam State for implementation of IWDP projects during the last three years (1999-2000 to 2001-02). Under this programme priority lists are finalised in consultation With the State Governments for sanction during a financial year.

The project proposals which do not find place in the priority list as well as the projects which are not sanctioned due to non-conformity with the Guidelines for Watershed Development or for other reasons, are then returned to the State Government concerned. A fresh priority list is finalised every year.

A total number of thirty nine projects were prioritized for Assam in consultation with the State Government during the last three years (1999-2000 to 2001-2002) and twenty four projects were sanctioned. All the projects which were prioritized during 2001-02 for the State of Assam and were found to be in accordance with the Guidelines have already been sanctioned. The district-wise details including Barpeta, Bongaigaon, Nalbari and Cachar are given in the statement.